

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

STATEMENT SHOWING FINAL REPLIES OF GOVERNMENT ON ACTION TAKEN

SHRI R. R. BHOLE (Bombay South Central) : I beg to lay on the Table Statement (Hindi and English versions) showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Fifth Action Taken Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Petroleum, Chemicals and Fertilizers (Department of Petroleum) —Reservations for, and employment of Scheduled Castes and Scheduled Tribes in the Indian Oil Corporation Limited (Refineries and Pipelines Division).

12.10 hrs.

ASSENT TO BILLS

SECRETARY : Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following three Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 8th April, 1982 :

1. The Industrial Finance Corporation (Amendment) Bill, 1982.
2. The Sugar Development Fund Bill, 1982.
3. The Central Silk Board (Amendment) Bill, 1982.

12.11 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Eighth Report have recommended that leave of absence be granted to the following Members for the periods mentioned against each :—

1. Shri Jharkhande Rai 18 April to 6 May, 1982 (Eighth Session)
2. Shri Maldevji M. Odedra 18 April to 6 May, 1982, (Eighth Session)
3. Shri T.V. Chandrashekharappa 30 March to 6 May, 1982 (Eighth Session)

Is it the pleasure of the House that leave as recommended by the Committee may to be granted ?

SEVERAL HON. MEMBERS : Yes,

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

12.13 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETY-NINTH, HUNDRED AND FIRST HUNDRED AND SECOND, HUNDRED AND THIRD, HUNDRED AND SIXTH, HUNDRED AND ELEVENTH, HUNDRED AND TWELFTH AND HUNDRED AND THIRTEENTH REPORTS

SHRI SATISH AGARWAL (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (i) Ninety-ninth Report on Union Excise Duties-Loss of Revenue due to operation of time bar.

- (ii) Hundred and first Report on Wealth-Tax.
- (iii) Hundred and Second Report on Chittaranjan Loco-motive Works—Suri Transmission and Reversing Gear Boxes for Diesel Shunters relating to Ministry of Railways.
- (iv) Hundred and third Report on Wagon availability on the Railways.
- (v) Hundred and sixth Report on Under-utilisation of Production Capacity of an Ordnance Factory.
- (vi) Hundred and eleventh Report on working of the Office of the Joint Chief Controller of Imports and Exports (CLA), New Delhi, relating to Ministry of Commerce.
- (vii) Hundred and twelfth Report on Small Farmers Development Agencies relating to Ministry of Rural Development.
- (viii) Hundred and thirteenth Report on Development and Manufacture of a Weapon System relating to Ministry of Defence.

12.15 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SEVENTH, FORTY-EIGHTH,
FORTY-NINTH, AND FIFTIETH
REPORTS

SHRI RAVINDRA VERMA
(Bombay North) : I beg to present the following Reports (Hindi and English versions) of the Committee on Public Undertakings :—

(i) Forty-seventh Report on Oil Companies—Imports of Petroleum

Crude and Products and Distribution of Gas.

(ii) Forty-eighth Report on India Tourism Development Corporation Limited.

(iii) Forty-ninth Report on Public Undertakings Management and Control Systems.

(iv) Fiftieth Report on Engineering Projects (India) Limited.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

TWENTY-FIFTH REPORT

SHRI R. R. BHOLE (Bombay South Central) : I beg to present the Twenty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Delhi.

श्री राजनाथ सोनकर शास्त्री (सैदपुर) : ये लोग बैठे हुए हैं और हरिजनों के मामले पर बहस होनी है। ऐसे कैसे काम चलेगा।....(व्यवधान)....

अध्यक्ष महोदय : यह तो आप इन से पूछिये।

श्री हरिकेश बहादुर (गोरखपुर) : सरकार ने संविधान की अवहेलना की है।....(व्यवधान)....